

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 400
TO BE ANSWERED ON JULY 24, 2023**

DISPLACEMENT AND REHABILITATION OF URBAN HOUSEHOLDS

NO. 400. SHRI BINOY VISWAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people displaced through evictions and demolitions drive, since 2019 till 1st December 2022, year-wise and city-wise;
- (b) the number of people displaced through evictions and demolitions drive, since 1st December 2022, city-wise, religion-wise and caste-wise;
- (c) the number of people rehabilitated after such evictions since 2019, year-wise;
- (d) the number of properties registered to the displaced since 2019, year-wise and the cost incurred for the same; and
- (e) amount incurred in such demolition drives since 2019, year-wise and city-wise?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (e): 'Land' and 'Colonisation' are State subjects. Details relating to illegal construction, its removal through evictions and demolition drive and subsequent rehabilitation of people evicted rest with the respective State/Union Territories (UTs). Therefore, the data related to people displaced through evictions, demolitions drive, number of people rehabilitated after evictions along with cost incurred is not maintained by the Ministry.
